

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 07 OF 2016

Dated : 11th October, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**Godawari Power & Ispat Ltd. Appellant(s)
Vs.
Chhattisgarh State Load Despatch Centre & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Apoorv Kurup for R-1

Ms. Swapna Seshadri for R-2

ORDER

Pleadings are said to be completed.

List the matter for hearing on **07.12.2017.**

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

mk/vt